

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 6557 OF 2002

STATE OF A.P. & ANR.

Appellant (s)

VERSUS

T. YADAGIRI REDDY & ORS.

Respondent(s)

(With Appln.(s) for permission to file additional documents and
with prayer for interim relief and office report)

Date: 24/09/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE AFTAB ALAM

For Appellant(s) Mr. R. Sundharvarddhan, Sr.Adv.(mentioned by)
Mr. T.V. George, Adv.

For Respondent(s) Mrs. Anjani Aiyagari,Adv.

UPON hearing counsel the Court made the following
ORDER

Not today.

(A.D. Sharma)
Court Master

(Phoolan Wati Arora)
Court Master

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